

Nature of case-W.P(Cr)

Filing no.-8159/2020

Gaurav Sahu @ Kumar Gaurav Vs. The State of Jharkhand and Ors

Advocate Name-Sweta Kumari

**DEFECTS:-**

5(e) Rs. 15 WF due on the body of Vak.

9.i) Dt. of complaint case at pg 1 of synopsis,para-1,2 and prayer para may be verified.

9.ii) Duly certified T/c of pg 29 may be filed.